

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/352/IB/2020 IN CP/729/IB/2018
NAME OF PETITIONER : Arumugam Arumugam of M/S Briar Knoll Pvt Ltd
NAME OF RESPONDENT :
SECTION : 33 Of IBC 2016

ORDER

Learned Counsel for RP Ms. Pooja Damordaran is present through video conferencing platform.

Pursuant to the orders passed by this Tribunal dated 22.02.2021 for liquidation of Corporate Debtor viz., Briar Knoll Mills Pvt. Ltd. and after communicating the said order to the IBBI through the Registry of this Tribunal a communication has been received from the IBBI in this regard dated 08.03.2021 wherein one **Mr. Vengetrao** (IP Registration No.IBBI/IPA-002/IP-N00445/2017-2018/11331) has been named by the IBBI as the Liquidator.

Let **the Registry** duly communicate the above to the said Liquidator as named by the IBBI in relation to the order passed by this Tribunal dated 22.02.2021.

With the above directions, this Application stands closed.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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